

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4204
ANSWERED ON:29.08.2011
PARKING OF VEHICLES ON NHs/EXPRESS HIGHWAYS
Pratap Narayanrao Shri Sonawane;Ram Shri Purnmasi

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether as per a media report on 15.06.2011 three youths died on the spot at Delhi-Gurgaon Expressway when their car hit a stationary dumper;
- (b) if so, the details thereof alongwith the number of similar accidents caused by stationary dumpers earlier on the expressway;
- (c) whether parking of vehicles is allowed on expressways and if not, the action taken by the Government against expressway concessionaire, DSC Limited for allowing parking of heavy vehicles on the expressway;
- (d) whether there is any proposal to compensate the brewed families suitably and if not, the reasons therefor;
- (e) the action taken/proposed to be taken by the Government to ensure that vehicles are not parked on expressways and National Highways and the details of the proposal, if any, to display boards on expressways and National Highways apart from educating drivers in the matter; and
- (f) the details of complaints received in this regard and the action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

- (a) Yes, Madam. On 15.06.2011 at about 0450 hrs, at Km.33.420 a speeding Maruti Swift Car rammed into a stationary dumper which had broken down on the main carriageway in the first lane. Three persons died in the incident.
- (b) A similar accident was reported earlier on 07.03.2009 when a car rammed into the Concessionaire's stationary water tanker which was standing for the purpose of watering the plants in the median. The driver was seriously injured and was taken to the Hospital by Company officials where he lost his life.
- (c) Parking of vehicles is not allowed on the expressway. In the case of vehicle break down, the patrolling vehicle of Concessionaire puts traffic cones/ flags, for traffic management and guiding the traffic and removes such vehicle if it is of light weight.
However, regarding 15.06.2011 incident, a heavy vehicle had suffered break down just a few minutes before the accident took place.
- (d) No, Sir. Ministry of Road Transport and Highways does not have any scheme for payment of compensation to families of road accident victims.
- (e) In order to educate the commuters, flexi sign boards have been displayed on the foot over bridges in Haryana portion of Expressway. Also, pamphlets are being distributed at both the toll plazas. Further frequency of patrolling has been increased to attend to the break down vehicles quickly to avoid any accident.
- (f) A complaint was received by this Ministry from Hon'ble Shri Purnmasi Ram through his letter dated 29.06.2011. The complaint was forwarded to National Highway Authority of India (NHAI) who enquired into the matter for taking corrective measures in this regard.